

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 343 OF 24

Applicant(s) Rama Ram

Respondent(s) Q.O.L. 203

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

*RI 14804
27/12
Copy of order along
with C.A. 215 Annex
sent to R1 to R3
Adm 303 to 305
07-8-2001*

*AD 2001
for R1 to R3
with
21/8*

application subject to ~~just~~ objections
of the respondents.

[Signature]
A. P. NAGRATH
Adm. Member

[Signature]
(B. S. RAIKOTE)
Vice Chairman

Part II and III destroyed
in my presence on 16.5.07
under the supervision of
section officer [] as per
order dated 19/3/02

[Signature]
Section officer (Record)